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O.A. No 890/c

10/04/06

Hon. Mr A. K. Bhatnagar, J.M.

None has appeared on behalf of the applicant even in the revised call. It is also found that by way of last opportunity time was granted the applicant to file R.A. on 26/10/05. No R.A. has so far been filed by the applicant in spite of ample time. Under the circumstances it appears that the applicant is not interested in pursuing this matter. Accordingly, O.A. dismissed in default and for non-prosecution.

J.M.

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